57	Written Answers	[6 SEP. 19961	to Questions 5S		
<u>s.</u>	STATE	1993-94	1994-95	1995-96	TOTAL
No.	0			1770 70	101112
4.	Himachal Pradesh	_	_	1	1
5.	Karnataka	3	_	_	3
6.	Madhya Pradesh	4	9	6	19
7.	Maharashtra	1	1	_	2
8.	Orissa	6	2	2	10
9.	Rajasthan	2	1	24	27
10.	Uttar Pradesh	_	_	1	1
11.	West Bengal	1		—	1
	TOTAL	25	19	36	80

(B) Mining projects cleared from forestry angle (excluding Regional Offices)

S.	STATE	1993-94	1994-95	1995-96	TOTAL
No.					
1.	Andhra Pradesh	1	5	3	9
2.	Assam	1	_	_	1
3.	Bihar	2	1	6	9
4.	Goa	_	15	3	18
5.	Gujarat	_	_	1	1
6.	Karnataka	3	4	2	9
7.	Madhya Pradesh	4	10	7	21
8.	Maharashtra	2	4	1	7
9.	Orissa	_		4	4
10.	West Bengal	_	—	2	2
	TOTAL	13	39	29	81

Import of Fertilisers to meet Demand-Supply Gap

493. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the demand — supply gap of fertilisers in the country is met through imports;

(b) if so, the names of various varieties of chemical fertilizers imported during the last three years with their value in nupees;

(c) whether it is a fact that the import of ures is on Government account while

the import of other varieties of chemicals like BAP and MOP are de-canalised;

(d) if so, the reason for this difference in policy and whether because of this difference the recent import scandal in urea was the result?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA): (a) and (b) Yes, Sir. Quantities of major fertilizers imported during the last three years and their cost and freight value are given below:

COMMODITY	1993-94		1994-95		1995-96	
	QTY.	C&F VALUE	QTY.	C&F VALUE	QTY.	C&F VALUE
Urea (on Govt. account)	27.83	1030.43	28.70	1603.62	37.82	2840.13
MOP.	*14.28	NA	*18.48	NA	*21.92	NA
DAP	*15.69	NA	*8.25	NA	*14.06	NA

QTY. IN LAKH MTS C & F VALUE IN RS. CRORES

* As the quantities of these fertilisers include quantities imported by private parties also, their value is not known. The quantities are based on the information available with the Department.

(c) and (d) Prior to the decontrol of phosphatic and potassic fertilizers in 1992-93, import of. all fertilizers were canalised and made on Government account. Following recommendations of the Joint Parliamentary Committee (JPC) on Fertiliser pricing, phosphatic and potassic fertilizers (including DAP and MOP) were decontrolled w.e.f. 25.08.92 and their imports were decanalised w.e.f. 17.09.92 and 17.09.93, respectively. The decanalisation was effected to reduce the subsidy burden on the exchequer. The recent urea scam is not attributable to difference in the imports of canalised and decanalised itams under the Export-Import Policy.

Demand for Setting-up of Central Universities

*494. SHRI N. G1RI PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a great demand for setting-up of Central Universities in some States and conversion of some existing universities into Central Universities;

(b) if so. the details thereof; and

(c) the stand of Government on each of these demands?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) to (c) There have been numerous demands from various quarters for setting up of Central Universities and conversion of existing State Universities into Central Universities. However, no demand has been received from any State Government for conversion of any State University into Central Univesity in the recent past.

The National Policy on Education — 1986, with modifications undertaken in 1992, states that, in view of the need to effect an all-round improvement in the institutions, it is proposed that, in the near future, the main emphasis will be on the consolidation of, and expansion of facilities in, the existing institutions. Integrated Cereal Development

Programme for Gujarat

*4%. SHRI AHMED PATEL: WiU the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government are implementing an